

RAILWAY STORES ENQUIRY COMMITTEE

*1183. **Shri Tulsidas:** Will the Minister of Railways be pleased to state the action taken by Government for the implementation of the recommendations made by the Railways Stores Enquiry Committee in order (i) to rationalise the procedure for stores purchase and (ii) to stop pilferage and wastage in fuel?

The Deputy Minister of Railways and Transport (Shri Alagesan): (i) It has not been possible to implement this recommendation as no final agreement has been reached with the Ministry of Works, Housing and Supply who are at present responsible for purchasing the bulk of railway stores.

(ii) No recommendations were made by the Railway Stores Enquiry Committee on this subject.

EFFICIENCY BUREAU

*1184. **Shri Tulsidas:** Will the Minister of Railways be pleased to state:

(a) whether the Efficiency Bureau at the Centre, as mentioned in the White Paper on Indian Railways published in 1952 has been formed;

(b) if so, the work it has done in improving the efficiency and effecting economy in the Railway administration; and

(c) if not when Government propose to take action in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). As the strength and composition of the Efficiency Bureau and how best it could be used are matters still under detailed examination, the Bureau has not yet started functioning. Its formation is, however being expedited.

Kumari Annie Mascarene: May I know, Sir, since considering this scheme, how many accidents in the railways have occurred?

Shri Alagesan: I do not think it arises from this question.

Mr. Deputy-Speaker: "Improving the efficiency and effecting economy in the Railway administration" is the subject.

Kumari Annie Mascarene: I mean deficiency, Sir.

Mr. Deputy-Speaker: The hon. Minister has not got the information. Next question.

SAFDARJANG AIR PORT

*1185. **Shri Gidwani:** (a) Will the Minister of Communications be pleased to state whether Government propose to construct any new Air Port in place of the Safdarjang Air Port near Delhi?

(b) If so, (i) what will be its cost and (ii) where will it be located?

The Minister of Communications (Shri Jagjivan Ram): (a) No. Sir. It is possible, however, that in case Palam is not available for development as an International Airport, a new aerodrome may have to be constructed in Delhi to serve the needs of Civil Aviation.

(b) These details will be worked out in due course if and when it is decided to construct a new aerodrome.

PALAM AIR PORT

*1186. **Shri Gidwani:** (a) Will the Minister of Communications be pleased to state whether Government have considered any proposal for developing the Palam Air Port in accordance with international standards?

(b) If so, what will be the additional cost for doing so?

The Minister of Communications (Shri Jagjivan Ram): (a) Yes.

(b) About Rs. 1 crore in case it is available for development as a Civil International Airport.

Shri Gidwani: May I know whether the Palam Air Port is under the dual control of the Ministry of Defence and the Ministry of Communications?

Shri Jagjivan Ram: It is a fact that it is being utilized for joint purposes.